

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3969  
ANSWERED ON:22.08.2003  
RAIDS ON CUSTOMS OFFICIALS  
NAWAL KISHORE RAI;RAMJILAL SUMAN

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the residences of a number of officers of the Customs, Excise and Income-Tax were raided during the last three years;
- (b) if so, the details thereof;
- (c) the details of cash and other objectionable items of goods seized from the houses of each of the above officers during the raids; and
- (d) the number of such officers who have been found guilty during the above period?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

(a), (b), (c) & (d) : Information is being collected and will be laid on the Table of the House.